
असाधारण
EXTRAORDINARY
भाग II—खण्ड 3—उप-खण्ड (ii)
PART II—Section 3—Sub-section (ii)

प्रकाशिक से प्रकाशित
PUBLISHED BY AUTHORITY

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किंतू प्रकाशिक द्वारा प्रकाशित ग्लेशर 3340 GI/2020 (1)

लिखित वर्ण/श्रेणियों के मेडिकल कारो—ओनल
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निषिद्ध मेडिकल कारो—ओनल जैसे कि
सामान्य ड्राइपिंग, आईसोलेशन एप्रोस, सामान्य रैप और
THE GAZETTE OF INDIA : EXTRAORDINARY

[PART II—Sec. 3(ii)]

MINISTRY OF COMMERCE AND INDUSTRY

(Department of Commerce)

(DIRECTORATE GENERAL OF FOREIGN TRADE)

NOTIFICATION

New Delhi, the 28th July, 2020

No. 21/2015—2020

Subject: - Amendment in Export Policy of Personal Protection Equipment/Masks

S.O. 2471(E).—In exercise of powers conferred by Section 3 of the Foreign Trade (Development & Regulation) Act, 1992 (No. 22 of 1992), as amended, read with Para 1.02 and 2.01 of the Foreign Trade Policy, 2015-20, the Central Government hereby makes following amendment in the Notification No. 20 dated 21.07.2020 read with Notification No. 16 dated 29.06.2020 amending the Schedule 2 of the ITC (HS) Export Policy 2018 related to the export of Personal Protection Equipments/Masks, incorporating earlier amendments, as under:
### Serial Number | ITC HS Codes | Description | Export Policy | Policy Condition |
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<tr>
<td>207 A</td>
<td>901850 901890 9020 392690 621790 630790</td>
<td>Following Personal Protection Equipments (PPEs) exported either as part of kits or as individual items - 1. Medical Coveralls of all Classes/Categories (Except Surgical drapes, isolation aprons, surgical wraps and X-ray gowns) 2. Medical Coveralls for COVID-19 3. Medical Goggles 4. All masks other than Non-medical/non-surgical masks (cotton, silk, wool, polyester, Nylon, Rayon, Viscose – Knitted, Woven or Blended) 5. 2/3 Ply Surgical Masks 6. Nitrile/NBR Gloves 7. Face Shields</td>
<td>Prohibited</td>
<td>Medical Coveralls such as Surgical drapes, isolation aprons, surgical wraps and X-ray gowns are freely exportable. Restricted</td>
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2. **Effect of this Notification:**

Notification No. 20 dated 21.07.2020 read with Notification No. 16 dated 29.06.2020 is amended to the extent that the export policy of 2/3 Ply Surgical masks, Medical Goggles is amended from “Prohibited” to “Restricted” category and export of Face Shields has been made “free”.

A monthly export quota of 4 crore units per month has been fixed for 2/3 Ply Surgical masks and 20 lakh units per month for Medical Goggles for issuing export licenses to eligible applicants as per the criteria to be separately issued in a Trade Notice.

[F. No. 01/91/180/21/AM20/EC/E-21933]

AMIT YADAV, Director General of Foreign Trade &
Ex-Officio Addl. Secy.